

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 109/TT/2013

Date: 20.6.2013

To,
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 125 MVAR Bus Reactor Agra under Common Scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Northern Region for tariff block 2009-14

Sir,

I am directed to refer to your above mentioned petition, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 20.7.2013:-

- (i) Documents in support of interest rate and repayment schedule for 'Proposed Domestic Loan' and 'SBI Loan' deployed for the Asset;
- (ii) The capacity and number of Bus Reactor being commissioned under this petition (there is difference in capacity indicated in the subject title as per page 8 of the petition, and that given at other places in the petition).

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)